NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 128(MB)/2008 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY:

Union of India

Vs.

M/s. Triumph Securities Ltd.

SECTION OF THE COMPANIES ACT: 388(B) of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Sanjay Kumar chaubey, Law condultant/Adv. 3 VOI/SFIO - Deceny

Order

Orders pronounced.